



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.07.2025

## NOTICE

Please take notice that the following matters listed in the Court – IV on 15.07.2025, 16.07.2025, 17.07.2025, 18.07.2025 & 21.07.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 200 of 2022 & I.A. No. 931 of 2024  <b>Part Heard</b>	CA Som Prakash Aggarwal Vs. National Financial Reporting Authority (NFRA)  <b>With</b>	15.07.2025	12.08.2025
2.	Comp. App. (AT) No. 177 of 2024 & I.A. No. 4179 of 2024  <b>Part Heard</b>	S. Prakash Aggarwal & Co. Vs. National Financial Reporting Authority (NFRA)	15.07.2025	12.08.2025
3.	Competition App. (AT) No. 15 of 2021  <b>Part Heard</b>	Maruti Suzuki India Ltd. Vs. Competition Commission of India	15.07.2025	12.08.2025

4.	Contempt Case (AT) No. 1 - 3 of 2025 in Comp. App. (AT) No. 65 of 2019	Smt. C. Valli Narayan Vs. C. Vinod Hayagriv & Ors.	16.07.2025	18.08.2025
5.	Comp. App. (AT) (Ins) No. 644 of 2020  <b>Part Heard</b>	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	17.07.2025	11.08.2025
6.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023  <b>Part Heard</b>	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.  <b>With</b>	17.07.2025	11.08.2025
7.	Comp. App. (AT) (Ins) No. 48 of 2021  <b>Part Heard</b>	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	17.07.2025	11.08.2025
8.	Comp. App. (AT) (Ins) No. 847 of 2021  <b>Part Heard</b>	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors.  <b>With</b>	17.07.2025	11.08.2025

<b>9.</b>	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021  <b>Part Heard</b>	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors.  <b>With</b>	<b>17.07.2025</b>	<b>11.08.2025</b>
<b>10.</b>	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021  <b>Part Heard</b>	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	<b>17.07.2025</b>	<b>11.08.2025</b>
<b>11.</b>	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata  <b>With</b>	<b>18.07.2025</b>	<b>13.08.2025</b>
<b>12.</b>	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata  <b>With</b>	<b>18.07.2025</b>	<b>13.08.2025</b>
<b>13.</b>	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	<b>18.07.2025</b>	<b>13.08.2025</b>

<b>14.</b>	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 3001 of 2022  <b>Part Heard</b>	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Ors.  <b>With</b>	<b>21.07.2025</b>	<b>14.08.2025</b>
<b>15.</b>	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 2223 of 2023  <b>(With Defects) Part Heard</b>	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	<b>21.07.2025</b>	<b>14.08.2025</b>
<b>16.</b>	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 2220 of 2023  <b>Part Heard</b>	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	<b>21.07.2025</b>	<b>14.08.2025</b>
<b>17.</b>	Comp. App. (AT) (Ins) No. 781 of 2023 & I.A. No. 3795 of 2023  <b>Part Heard</b>	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	<b>21.07.2025</b>	<b>14.08.2025</b>
<b>18.</b>	Comp. App. (AT) (Ins) No. 560 of 2024 & I.A. No. 1983, 1984, 1985 of 2024  <b>Part Heard</b>	Kodak India Pvt. Ltd. Vs. Graphics Pvt. Ltd.	<b>21.07.2025</b>	<b>18.08.2025</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar